

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 26 JUL 1994

APPLICATION NUMBER: 916/93

APPLICANTS:

Sri. K. Manjunatha vs. Secretary, M/s. Railways, N Delhi & Others
To.

RESPONDENTS:

- ① Sri. M. S. Anandaramu, Advocate, no 27, 1st Floor,
Chandrasekhar Complex, 1st Main Road,
Gandhinagar, Bangalore-560009.
- ② Sri. A. N. Venugopalagowda, Advocate,
No. 8/2, upstairs, R.V. Road, Bangalore-4

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 20.07.94

Issued on

27/7/94

P.S.

of

Re Shanthi
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH: BANGALORE

APPLICATION NO. 916/1993

DATED THIS THE TWENTIETH DAY OF JULY, 1994

Mr. Justice P.K. Shyamsundar, Vice Chairman

Mr. T.V. Ramanan, Member (A)

Shri K. Manjunath
S/o. K. Kalegowda
Residing at Nelamane
Srirangapatna Taluk
Mandya District.

... Applicant

(By Shri M.S. Anandaramu, Advocate)

Vs.

1. The Union of India
rep. by its Secretary
Ministry of Railways
New Delhi.

2. The General Manager
Southern Railways
Park Town, Madras.

3. The Chief Engineer
(Construction) Southern
Railway, Bangalore.

... Respondents

(Shri A.N. Venugopal, Advocate)

O R D E R

(Mr. Justice P.K. Shyamsundar, Vice
Chairman)

Heard Shri M.S. Anandaramu, counsel for the
applicant and Shri A.N. Venugopal, Standing Counsel for the
Railways. The controversy herein is all about refusal of
employment to the applicant by the Railway authorities. We
are now told by Shri Anandaramu that he will advise his client
to approach the Industrial Tribunal, which remedy is open to
him. If the applicant is aggrieved with the result of the



industrial dispute, it would then be open to him to approach this Tribunal. This application stands disposed of as aforesaid. We make it clear that we have not pronounced on the merits of this application.

Set-

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(T.V. RAMANAN)
MEMBER(A)

Sci-

U. S. Army.

P.K. SHYAMSUNDAR
VICE CHAIRMAN

TRUE COPY

SC. STRAWBERRY 26/7
SECTION OFFICER
L ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

